47 'Written Answers [RAJYASABHA]

(b) if so, what are the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The Central Government employees who are members of the Group Housing Cooperative Societies in Maharashtra, West Bengal and Karna-taka, which have passed the Apartment Ownership Act are eligible for grant of House Building Advance.

Amount paid to the staff of Jawaharlal Nehru University as salary and overtime

*420. SHRI BHABANI CHARAN PAT-TANAYAK: Will the Minister of EDU-CATION be pleased to state:

(a) the amount of salary paid to the staff of the Jawaharlal Nehru University in 1979-80 and 1980-8.1 so far;

(b) what is the amount of overtime allowance paid to the staff during that period;

(c) whether it is a fact that the overtime allowance is much more than the salary of the staff; and

(d) if so, whether Government propose to recruit more staff for the University?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): According to the information received from the Jawaharlal Nehru University, the information in respect of parts (a) to (d) of the question is as follows:—

(a) and (b) The amount of salary paid to the staff of the University in 1979-80 and 1980-81 is as under:—

Category of staff	Expenditure (Rupces in lakhs)	
	1. Teaching Staff .	60,01
2. Non-Teaching Staff	75.87	80,88

The amount of over-time allowance paid to the non-teaching staff during 1979-80 was Rs. 6.63 lalchs. The estimated expenditure of over-time allowance paid during 1980-81 would be about Rs. 7 lakhs.

As the accounts for the months of January and February, 1981 have not yet been reconciled, the figures of expenditure for the year 1980-81 are based on actuals for the first 10 months and estimated expenditure for the months of January and February, 1981.

(c) No, Sir.

(d) At present the University has no proposal to recruit additional staff.

Agreement for supply of urea by a European firm

@2446. SHRI YOGENDRA SHARMA; Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have entered into agreements with a European Cartel Nitrex for supply of urea;

(b) if so, what are the details of these agreements;

(c) whether negotiations are being conducted with some other countries also for the supply of fertilizers; and

(d) if so, what are the dettils thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMALA KUMARI): (a) The Minerals and Metals Trading Corporation of India Ltd., the agency entrusted by Government for procurement of fertilisers, have entered into contracts for supply of urea with suppliers who are members of Nitrex.

(b) to (d) It is not in public interest to disclose this information.

Buffer stock of Fertilizers

@@2447. SHRI SYED SHAHABUD-DIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the buffer stock of fertilizers as on 1st April, 1978, 1st April, 1979 and 1st April, 1980;

©Previously Unstarred Question 1639, transferred from the 9th March, 1981

@@Previously Unstarred Question 1643, transferred from the 9th March, 1981.